

Amount distributed to Indian Enclave Migrants at Coochbehar, Jalpaiguri, Darjeeling and West Dinajpur

4332. SHRI AMAR ROY PRADHAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the amount sanctioned for the rehabilitation of Indian Enclave migrants who are staying at Coochbehar, Jalpaiguri, Darjeeling, West Dinajpur districts in West Bengal;

(b) how much money has been distributed so far for the rehabilitation out of that sanctioned amount; and

(c) whether a good number of people who are not enclave refugees are also getting rehabilitation benefit and are depriving the real migrants?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) A sum of Rs. 121.23 lakhs has been sanctioned so far for the rehabilitation of migrants from Indian Enclaves staying in Coochbehar, Jalpaiguri and West Dinajpur districts in West Bengal. According to information received from the State Government, there are no Indian Enclave migrants staying in the District of Darjeeling

(b) The West Bengal Government have reported that an amount of Rs. 49,72,295 was disbursed upto the end of 1976-77. During 1977-78 the disbursements expected are of the order of Rs 23 43 lakhs. Thus, the total disbursements to Enclave migrants, upto the end of March, 1978 may work out to Rs. 73.15,295.

(c) The Government of West Bengal, who have been entrusted with the implementation of this scheme, have intimated that they are not aware of any such cases.

Acquisition and Development Cost of Land in Kalkaji

4333. SHRI RAJ KRISHNA DAWN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the refugees from West Pakistan allotted lands in Kalkaji colony, New Delhi were charged total premium of Rs. 7.50 (acquisition plus development cost) per sq. yd. of plotted area;

(b) whether in case of the refugees from former East Pakistan allotted land at Kalkaji (EPDP) were charged Rs. 12/- per sq. yd. on account of acquisition cost only;

(c) if so the details thereof; and

(d) the reasons for abnormal increase in development cost after ten years to Rs. 24 20 per sq. yd. land in EPDP colony Kalkaji from Rs. 18/- which was real at the time of allotment in 1968?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No Sir. The premium (acquisition plus development cost) charged from refugees from West Pakistan allotted land in Kalkaji (main) colony was Rs. 11 per square yard and not Rs. 7.50 per square yard.

(b) and (c) Yes, Sir. The land for Chittaranjan Park (formerly EPDP) colony was made available out of the surplus land comprising private lands, nazul lands and evacuee lands acquired for rehabilitation colonies for the West Pakistan displaced persons. The rate of Rs 5 per square yard for the gross area of Rs. 12 per square yard for the plotted area, plotted area being 41 per cent of the entire area, was estimated at the time the scheme was sanctioned in 1961 and was reckoned as such in the provisional price. Following the guiding principle adopted for colonies for the West Pakistan displaced persons, the provisional